

स्टेशनों पर सूचनायें हिन्दी में लगाने के सम्बन्ध में कितने स्टेशनों पर काम किया जा चुका है ;

(ख) यदि हां, तो उस का व्यौरा क्या है ; और

(ग) क्या ग्रन्थ पदालि के कर्मचारियों की सहायता से इस काम में शीघ्रता नहीं लाई जा सकती ?

रेलवे उममी (श्री शाहनवाज खां) .

(क) से (ग). इस समय जो स्थिति है उस के बारे में एक बयान सभा-पटल पर रख दिया गया है। [बेखिरे परिशिष्ट ३, अनुक्रम संख्या १४५].

Overtime Allowance for Railway Staff

1017. { Shri S. M. Banerjee:
Shri Prabhat Kar:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Carriage and Wagon staff employed in Sick Lines get their overtime allowance for their work in excess of 48 hours a week; and

(b) whether it is a fact that overtime allowance for work in excess of 48 hours a week, is not paid to the Carriage and Wagon staff employed for train passing and washing line duties?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Yes.

Central Co-operative Land Mortgage Bank, Trivandrum

1018. Shri Jinachandran: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that after integration of the Malabar area with Kerala State, no new loans have been examined or sanctioned by the Cen-

tral Co-operative Land Mortgage Bank at Trivandrum;

(b) if so, whether the Reserve Bank of India have any responsibility in causing this delay; and

(c) whether Government will examine this question and devise measures for redressing the grievances of the Co-operative Land Mortgage Banks in the Malabar area?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) and (c). Do not arise.

Riverine Soil Erosion in Andhra Pradesh

1019. Shri B. S. Murthy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any amount had been allotted to Andhra Pradesh during 1956-57 for preventing riverine soil erosion; and

(b) if so, the amount and the rivers covered under the scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). No loan was advanced in 1956-57 to the Andhra Pradesh Government specifically for "riverine soil erosion" work; the loans advanced in the irrigation and power sector were for flood control works, the Nagarjunasagar Project and development schemes. A clarification of the position in regard to "riverine soil erosion" is being obtained from the State Government and further information will be laid on the Table of the House as soon as possible

टनकपुर में डाकघर को इमारत

१०२०. श्री मोहन हस्कर : क्या परिश्लन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) टनकपुर (जिला नैनीताल) में डाकघर को जो नई इमारत तैयार हो रही है उस पर कितना व्यय होने का अनुमान है ;

(ख) क्या यह सच है कि उक्त भवन की दीवारें तैयार हो जाने के बाद निर्माण-कार्य रोक दिया गया है ;

(ग) क्या सरकार को इस भवन के निर्माण-कार्य को स्थगित कर देने का विचार है ; और

(घ) यदि हाँ, तो इस के क्या कारण हैं ?

परिवहन तथा संचार मंत्रालय में राज्य-मन्त्री (श्री राज बहादुर) : (क) ४३८६२ रुपये (जमीन के लिये ५,००० रुपये तथा निर्माण के लिये ३८,८६२ रुपये) ।

(ख) ठेकेदार तथा केन्द्रीय सरकारी निर्माण विभाग (Central P.W.D.) के बीच कुछ झगडा हो जाने के कारण निर्माण-कार्य रोक दिया गया है । यह झगडा तै हो रहा है । इस वर्ष के अन्त तक निर्माण-कार्य के समाप्त करने के प्रयोजन से यह कार्य शीघ्र ही पुन प्रारम्भ कर दिया जायगा ।

(ग) जी नहीं ।

(घ) यह प्रश्न नहीं उठता ।

Technical Personnel of River Valley Projects

1021. **Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 1918 on 8th September, 1956 in respect of the surplus technical personnel of the River Valley projects and state whether a copy of the scheme referred to therein will be laid on the Table of the Sabha?

The Deputy Minister of Irrigation and Power (Shri Hathi): A copy of the Scheme is laid on the Table of the Lok Sabha [See Appendix III, annexure No 146]

Calcutta Port

1022. **Shri S. C. Samanta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that many of the procedures followed

by the Calcutta Port Commissioners in respect of such matters as delivery of Cargo etc are out-dated, and

(b) if so, whether any effort has been made to reorganise them consistent with modern conditions?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). The procedures followed by the Calcutta Port Commissioners in respect of delivery of cargo are in accord with statutory provisions and established practice. No complaints have been received about defects in the procedure.

Co-operative Societies in Tripura

1023. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state

(a) the total number of Co-operative Societies, function-wise in Tripura;

(b) the total number of members in such Co-operative Societies;

(c) the total number of members belonging to societies formed in Refugee Colonies,

(d) the total amount of subscriptions realised from the members, and

(e) the total number of subscriptions realised from members belonging to Co-operative Societies formed in the Refugee Colonies?

The Minister of Food and Agriculture (Shri A. P. Jain): The information is not available and the time and labour involved in the collection of the information would not be commensurate with the results to be achieved.

Lift Irrigation Schemes

1024. **Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state

(a) the number of lift-irrigation schemes undertaken in Punjab,